

Allocation of Edible Oils and Food-grains to Orissa

1113. SHRI K. PRADHANI :
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the allocation of various types of edible oils and foodgrains made for supply to Orissa during the current year; and

(b) how far it falls short of the State's demand and the steps being

taken to bridge the gap in the context of very vast majority of the population living there below poverty line ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) During the year 1984 (January, 84 to August, 84) the following quantities of various types of imported edible oils as well as food-grains were allocated to the Government of Orissa :

(Quantity in M. tonne)

Name of oil	Quantity of imported edible oils allocated from January, 1984 to August, 1984
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Rapeseed oil (R)	21,700
Palmolein	2,900
Soyabean oil (R)	1,300
RBD Palm oil	600

Total	26,500
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(Quantity in '000 tonnes)

Name of foodgrains	Quantity allocated from Jan., 1984 to August, 1984
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Rice	43.0
Wheat	144.0

(b) The allocation of imported edible oils and foodgrains to State Governments from Central Government are of supplementary nature. These are not intended to meet the entire demand of any particular State Government. The allocation of foodgrains as well as imported edible oils to the State

Governments for supply through Public Distribution System are made on a month to month basis and it is determined after taking into account a realistic assessment of demand made by the State, market availability in the State and availability of stocks in Central pool. Population is not a criteria to

decide the allocation of imported edible oils and foodgrains.

**Storage Accommodation in Kerala
by FCI**

1114. SHRI A. NEELALOHITHA-
DASAN NADAR :

PROF. P. J. KURIEN :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Kerala Government have taken up with Union Government the question of providing more storage accommodation in Kerala by Food Corporation of India; and

(b) if so, details and the action taken thereon ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. S. M. SANJEEVI RAO) : (a) and (b) A request has been received recently from the Government of Kerala for construction of additional storage capacity of 10.0 lakh tonnes by the Food Corporation of India, in that State. The matter is under consideration of the Corporation.

**Assistance to Sportsmen after
Retiring**

1115. SHRI RAMAVATAR SHASTRI : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that many famous sportsmen of the country have to face financial crisis after retiring from sports;

(b) if so, whether Government have formulated any scheme to help them; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) to (c) With a view to mitigating hardship sometimes expressed by outstanding sportsmen under certain circumstances. Government have established the National Welfare Fund for Sportsmen with following objectives :

- (i) To provide suitable assistance to sportsmen injured during training for international competitions and also during the competitions, depending upon the nature of injury ;
- (ii) to provide suitable assistance to outstanding sportsmen who bring glory to the country in the international field and who are disabled as an after-effect of their strenuous training or otherwise and to provide them assistance by way of medical treatment or through grant of monthly pension or both, depending on merit of the case;
- (iii) to administer and apply the funds of the Welfare Fund to promote welfare of the sportsmen generally in order to alleviate distress among them and their dependents in indigent circumstances; and
- (iv) to do all other things which are incidental to the above objects.

**Finalisation of Equipment and Unit
Cost of Minor Irrigation by State
Governments**

1116. SHRI N. E. HORO : Will the Minister of IRRIGATION be pleased to state :

(a) whether Central Government have suggested to the States that the block-wise programme and technical specifications of the minor irrigation structures equipment and unit costs